

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BF ADVISORY SERVICES INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BF Advisory Services India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30 th May, 2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74110MH2011PTC218072
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	903, 9th Floor, Shreenath Apartments Liberty Garden, Malad (W), Mumbai, Maharashtra – 400064
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 th February, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Kuresh H Khambati Registered Address: GT Restructuring Services LLP, Kaledonia, 1st Floor, C Wing (Opposite J & J Office), Sahar Road, Andheri East, Mumbai City, Maharashtra 400069 Registered Email ID: Kuresh.Khambati.IP@outlook.com Address for correspondence: 16th Floor, Tower II, India bulls Finance Centre, Senapati Bapat Marg, Fitwala Rd, Lower Parel West, Mumbai, Maharashtra 400013 Email ID for correspondence: lq.bfin@in.gt.com Telephone: + 91 22 6626 2600 Registration No: IBBI/IPA-001/IP-P01521/2018-2019/12454
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th March, 2020

Notice is hereby given that the BF Advisory Services India Private Limited has commenced voluntary liquidation on 27th February, 2020.

The stakeholders of BF Advisory Services India Private Limited are hereby called upon to submit a proof of their claims, on or before 28th March, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kuresh H Khambati

Date: 28 February, 2020

(IBBI/IPA-001/IP-P01521/2018-2019/12454)

Place: Mumbai

(Liquidator of BF Advisory Services India Private Limited)